

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2834
ANSWERED ON:11.12.2012
CRIME BY EDUCATED YOUTHS
M.Thambidurai Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a growing tendency among the educated youths to commit crimes in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has conducted any study/survey in this regard;
- (d) if so, the outcome of such a survey; and
- (e) the measures taken by the Government to address the issue?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): Specific information in respect of involvement of educated youths in crime is not maintained. However, State/UT-wise number of persons in the age group 18-30 years arrested for committing IPC crimes during 2009-2011 are attached at Annexure.

(c) to (d): No Madam.

(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. Ministry of Youth Affairs has schemes aimed at inculcating qualities of good citizenship and volunteerism in youth through community service.